

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 10223 of 2013

(Arising out of OIA-39-40/2012/COMMR-A-/RBT/RAJ Dated-27/01/2013 passed by
Commissioner of Central Excise and Service Tax-RAJKOT)

Madhusudan Co

Shop No. 1-2, Siddhi-Vinayak Complex,
Moti Tanki Chowk, Rajkot-Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Rajkot

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Tara Prakash, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 13.12.2022

DATE OF DECISION: 21.12. 2022

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 254 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**